

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 113  
**(IB)-24(PB)/2020**

**IN THE MATTER OF:**

Sharad Chaudhary & Ors.  
v.  
CHD Developers Ltd.

.... Applicant/petitioner  
.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 08.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant  
For the Respondent

-  
Mr. C S Gupta, Adv.

**ORDER**

No representation on behalf of the Petitioner side.

List the matter for hearing on **12.01.2021**.

- Sd

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

- Sd.

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)